

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3840**  
TO BE ANSWERED ON THE 21<sup>ST</sup> DECEMBER, 2021

**SCHEMES FOR PROMOTION OF AGRICULTURE**

3840. SHRI ANURAG SHARMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to State:

- (a) the details of the Centrally-Sponsored Schemes being implemented for the promotion of agriculture in Uttar Pradesh ;
- (b) the details of the amount allocated in this regard during each of the last three years and current year;
- (c) the amount of funds utilized under those schemes along with the targets set and the achievements made in this regard; and
- (d) whether some proposals received from the State Governments are pending with the Union Government and if so, the details thereof and the reaction of the Government thereto?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c) Details of beneficiary oriented Centrally Sponsored Schemes being implemented in Uttar Pradesh, amount allocated and financial achievements are given in **Annexure**.

(d) Proposals from States related to farmers welfare pertaining to various schemes in the form of annual action plans/detailed project reports are received by various Divisions of the Department of Agriculture and Farmers' Welfare. These are processed for competent approval i.e. Executive Committee/State Level Sanctioning Committee etc. Depending on the status of unspent balances, utilization certificates etc and as per laid down procedure ie. approval of Executive Committee/State Level Sanctioning Committee etc., these proposals are approved in coordination with the Finance Division. Receipt of proposals from the states is a continuous process and these are approved as per laid down procedure. Thereafter funds are released to the States. No proposals complete in all respects, from state governments are pending with the Department of Agriculture and Farmers' Welfare currently.

## Annexure

Funds allocated and released to Government of Uttar Pradesh under important beneficiary oriented Centrally Sponsored Schemes of DA&FW								
(Rs. In Crore)								
Schemes	2018-19		2019-20		2020-21		2021-22	
	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
Sum Mission on Agriculture Extension(ATMA)	105.69	85.76	100.63	100.63	125.11	82.10	128.00	32.00
Mission for Integrated Development of Horticulture	67.00	62.57	67.00	62.35	80.00	64.16	64.00	16.00
Pradhan Mantri Krishi Sinchai Yojana –Per Drop More Crop	115.00	87.88	100.00	100.00	300.00	200.00	300.00	
Paramparagat Krishi Vikas Yojana	11.46	12.80	11.19	3.22	10.10	25.32	0.00	0.00
Soil Health Card	46.39	23.19	13.30	9.98	27.53	42.96	0.00	0.00
Soil Health Management	14.89	9.06	3.64	0.00	0.17	0.17	0.00	0.00
Sub Mission on Agro-Forestry	4.00	0.00	4.00	2.00	4.00	4.00	5.00	0.00
Sub-Mission on Seed & Planting Material	46.55	43.4	29.5	4.71	27.5	19.2	-	4.43
National Food Security Mission (Oilseed & Oil Palm)	19.49	9.74	9.61	4.78	31.98	25.39	12.85	3.80
National Food Security Mission (Other Crops)	192.37	131.24	161.07	79.46	141.40	100.12 80	119.85	28.64
Rainfed Area Development	20.00	25.08	34.00	34.00	30.00	7.50	21.00	5.25
Rashtriya Krishi Vikas Yojana	333.55	389.58	348.06	297.56	402.14	346.89	301.06	145.10

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